

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 39 OF 2018 &
IA NOs. 1396 & 1397 OF 2018

Dated: 14th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Ginni Global Ltd.		Appellant(s)
	Versus		
Himachal Pradesh Electricity Regulatory Commission & Ors.		Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Jyotsna Khatri

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Shashank Pandit for R.1

Mr. Anand K. Ganesan for R.2

ORDER

As agreed by learned counsel for the parties, list this matter for hearing on **15.03.2019.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/kt